

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 120  
ANSWERED ON 11/02/2025**

**CONSTRUCTION OF ROADS UNDER PMGSY-III**

**\*120. ADV GOWAAL KAGADA PADAVI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the road construction work under the Pradhan Mantri Gram Sadak Yojana (PMGSY-III) in the year 2023-24 in Nandurbar Parliamentary Constituency of Maharashtra is unsatisfactory, of substandard quality and delayed beyond the prescribed time limit of eighteen months causing many road accidents;**
- (b) if so, the time by which the said road construction work is likely to be completed;**
- (c) whether the said work is pending for a long time and if so, whether any action has been taken against the guilty officers or contractors;**
- (d) whether the Government maintains the data of blacklisted contractors, if so, the details thereof;**
- (e) whether any action is likely to be taken by the Government against contractors who have sub-let work to ineligible contractors in Nandurbar Parliamentary Constituency of Maharashtra, if so, the details thereof; and**
- (f) whether any steps have been taken by the Government to expedite the completion of works under PMGSY-III, if so, the details thereof?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) to (f): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY OF PARTS (A) TO (F) OF LOK SABHA STARRED QUESTION NO. \*120 DUE FOR ANSWER ON 11.02.2025 REGARDING CONSTRUCTION OF ROADS UNDER PMGSY-III**

**(a) to (c): No. As reported by the State Government, in Nandurbar district total 15 road works were sanctioned under the Pradhan Mantri Gram Sadak Yojana (PMGSY-III) in March, 2023 . Out of 15 works, work order for 13 works was issued in September, 2023 and for remaining 2 works, work order was issued in December, 2023. As informed by the State, all PMGSY-III works in Nandurbar district have been inspected by State Quality Monitors (SQMs) and 2 works by National Quality Monitors (NQMs). During inspection, some stretches in 4 works were found unsatisfactory. Subsequently, 2 such works have been rectified by concerned contractor and graded as satisfactory by State Quality Coordinator (SQC). For remaining 2 works, rectification is in progress.**

**The State has further informed that, in applicable cases, notices are given to concerned contractor for enforcing the contract agreement. However, as per the information furnished by the State, no case of prolonged delay has been observed. All 15 works are in progress. Timeline for completion of these works is March, 2025.**

**(d) & (e): The State Government of Maharashtra has also informed that out of 15 sanctioned works, no work has been sublet. Further, no contractor has been blacklisted in Nandurbar district as far as PMGSY works are concerned.**

**(f): The programme is monitored at regular intervals by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings/ monthly review meetings were also held at the level of Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/ Secretaries of the States. Further, implementation of all sanctioned works is monitored through Online Management, Monitoring and Accounting System (OMMAS) on a real-time basis.**

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